

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
SPECIAL BENCH**

CP/CA No. 659/2016

IN THE MATTER OF:

**SBJ Exports & MFG Pvt. Ltd.
Vs.
BCC Fuba India Limited.**

.... **APPLICANT / PETITIONER**
.... **RESPONDENT**

SECTION:

Under Section 433(e), 434 and 439

Order delivered on 05.02.2018

Coram:

**VARADHARAJAN
HON'BLE MEMBER (JUDICIAL)**

**S. K. MOHAPATRA
HON'BLE MEMBER (TECHNICAL)**

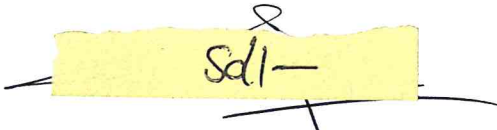
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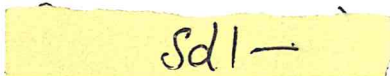
**For the RESOLUTION
PROFESSIONAL**

:- Mr. Abhishek Anand, Advocate
Mr. Anant A. Pangi, Advocate

ORDER

At the request made by the learned Counsel for the petitioner, the matter is adjourned to 8th February 2018.


**(S. K. MOHAPATRA)
MEMBER (TECHNICAL)**


**(VARADHARAJAN)
MEMBER (JUDICIAL)**

**Deepak Kumar
05.02.2018**